

- (e) by when, it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) At a meeting held on 07.09.2010 under Chairmanship of Secretary (WR), Central Water Commission (CWC) was directed to expeditiously examine revised cost estimate of the Indira Sagar Polavaram Project within a week's time. CWC was also directed to convene special meeting of the TAC to consider approval to the revised cost estimate of Indira Sagar Polavaram project.

(c) to (e) It is a fact that the Advisory Committee of the Ministry of Water Resources on Irrigation, Flood Control and Multipurpose Projects in its meeting held on 27th October, 2010 deferred consideration of the project proposal to the next meeting. The Member Secretary of the Committee was directed to send copies of the Detailed Project Report to Integrated Finance Division of the Ministry of Water Resources and Chief Advisor (Cost) for their reference.

#### **National irrigation projects**

2616. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects already commissioned in various States under Central Government assistance as National projects; and

(b) the number of projects declared as National projects that are yet to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No project is fully commissioned under Central Government assistance as National Project.

(b) There are 14 projects declared as National Projects and none of them is fully commissioned.

#### **Indirasagar Polavaram project under AIBP**

2617. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Indirasagar Polavaram project is supported under Accelerated Irrigation Benefit Programme (AIBP) of Ministry of Water Resources;

(b) if so, whether the State Government of Andhra Pradesh had sent a proposal to the Centre for considering the project as a National project;

(c) if so, the details thereof; and

(d) the decision that has been taken by Government?